

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/223(KB)2021
IA(I.B.C)/846(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SAV WIRES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Pooja Agrawal, Adv. : For Liquidator
Mr. Subodh Kumar Arawal, Liquidator

ORDER

1. Ld. Counsel for the liquidator present. Liquidator present in person.
2. **IA(I.B.C)/846(KB)2024**
 - i. Ld. Counsel appearing for liquidator seeks three days' time to file hard copy of the application with the Registry. Time is allowed.
 - ii. Post this matter on **24/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**